

ITEM NO.7

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 28711-
28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

Date : 12-07-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nirmal Kumar Ambastha, AOR
Ms. Ashmita Bisarya, Adv.

For Respondent(s)

Mr. Somesh Chandra Jha, AOR
Ms. Pyoli, Adv.
Mr. Mayank Gautam, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Two weeks time, is granted to the petitioner, for furnishing
fresh particulars and to take fresh steps in respect of respondent
Nos. 5(1) and 5(2), who are unserved.

Service is complete on other respondents.

List again on 24.8.2023.

VIVEK SAXENA
Registrar